

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 2542 of 2021

Swadesh Chandra Dutta Petitioner

Vs.

The State of Jharkhand & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. H.K. Mahato, Advocate

For the Resp.-State : Mr. Shubham Gautam, AC to GP-I

04/ 07.09.2021 With the consent of learned counsel for the parties, list this case before
ensuing National Lok Adalat, which is going to be held on 11.09.2021.

(Dr. S.N. Pathak, J.)

Punit/-